

National Company Law Tribunal

Allahabad Bench

CA NO.1/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

NAME OF THE COMPANY: Vishwakarma Tissue Pvt Ltd

SECTION OF THE COMPANIES ACT: U/s 391/394 Of companies' act of 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u>      |             |                    |                       |                  |
| <u>2.</u>      |             |                    |                       |                  |

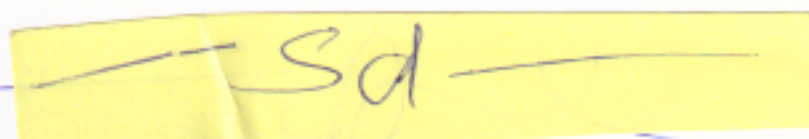
Order dated 30.05.2017 in the matter of CP NO 1/2016 Vishwakarma Tissue Pvt Ltd

The present case is received as a transferred case from High court and case was to be listed on 29<sup>th</sup> May 2017. However due to inadvertence, could not be listed and is listed today.

The Registry of this tribunal is further directed to issue a fresh notice to the parties concerned and matter be listed on 17<sup>th</sup> July 2017

The matter be listed on 17.07.2017

Date-30.05.2017



Shri H.P Chaturvedi (Member Judicial)